Development of Forests (H. A. H. Dis:

[Shri Samar Guha]

he was the Supreme Commander of the INA, the head of the Provisional Government of Free India, there was not a single Bengali in his personal or household staff. Every one of them naturally came from the other parts of the country because he did not divide one part from the other. India as a whole was his motherland. He never used the world "India" to mean a country; whenever he mentioned India he referred to it as motherland. janani, janmabhumi. Therefore. him, India was a concept, much more than a geographical entity. It was something else to him. Whoever came from any part of the country was his brother, as any brother from Orissa or Bengal.

I particularly mention that the Bengal Government has done a wrong and an injustice by declaring 23rd January as an official holiday. They should have made a demand; they should have waited; they should have struggled; they should have made a demand; they should have iried to influence the Government of India that until and unless the Government of India declared 23rd January as a national holiday, no State, what to speak of Bengal, can separately teclare 23rd January as an official holiday.

The question will naturally prise why only the birthday of Netaji Subash Chandra Bose should be observed is a national holiday. During the freedom struggle of our country. there had been many great men. India had produced many great leaders who had made immense contribution to the freedom struggle of our country. Why not the birthdays of all great men should be observed as national holidays? This is a very pertinent question, a very reasonable question. Besides a national holiday that is being observed on the hirthday of the Father of the Nation, why I want that the birthday of Netaji should be observed as a national holiday. I have to justify it, as I used the word, I use it again, historically, philosophic and politically too.

With this poser, why the birth of Netaji should be observed a national holiday. I will plead a you. Sir, next time that at least I have to take enough time to just the reason for my pleading that birthday of our greatest hero of freedom struggle should be observed as a national holiday.

With these introductory remark just postpone my speech to the 1 day.

MR. CHAIRMAN: You may cont your speech on the next day.

17.33 hrs.

BUSINESS ADVISORY COMMIT

NINTH REPORT

SHRI SAMAR GUHA (Contai): I to present the Ninth Report of Business Advisory Committee.

THE MINISTER OF STATE IN 'MINISTRY OF LABOUR AND P LIAMENTARY AFFAIRS (DR. R KIRPAL SINHA): Mr. Chairman, about the Report which has been sented, I have to make a submiss

As agreed to in the Committee, discussion on the recent cyclone hit the Southern parts of the cou and relief measures will be taken between 5 P.M. and 7 P.M. on T day, the 6th December, 1977. Co quently, the discussion on the Fara Agreement which was proposed to put down for that day will now taken up on the 15th December, 1 I hope, the House will agree with consequential re-adjustment of t ness.

17.35 hrs.

HALF-AN-HOUR DISCUSSION

DEVELOPMENT OF FORESTS

MR. CHAIRMAN: We now take the Half-An-Hour Discussion. ; Yuvraj.